

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 07th day of Feb. 2006.

Review Application No. 01 of 2006.
IN

Original Application No. 290 of 2003

Hon'ble Mr. D.R. Tiwari, Member (A)
Hon'ble Mr. K.B.S. Rajan, Member (J)

Union of India & Ors Applicant

By Adv: Sri N.C. Nishad

V E R S U S

Smt. Chando Devi Respondents.

By Adv: NIL

O R D E R

BY K.B.S. RAJAN, MEMBER-J

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.


Member-J


Member -A

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